

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).22265/2007

(From the judgement and order dated 17/09/2007 in CMWP No.44387/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BAL GOPAL MAHESHWARI & ORS.

Petitioner(s)

VERSUS

SANJEEV KUMAR GUPTA

Respondent(s)

(With appln(s) for substitution,exemption from filing O.T.,stay,early hearing and prayer for interim relief and office report) (For final disposal)

Date: 14/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. Anis Ahmed Khan,Adv.

For Respondent(s) Mr. D.N. Goburdhan,Adv.

Mr. Rakesh Mittal, Adv.

Mr. Prabal Begche, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

The substitution application for bringing on record the legal representatives of deceased petitioner no.4 is allowed.

| (SANJAY KUMAR)

COURT MASTER |

(INDU SATIJA)

| COURT MASTER |